

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)

3rd & 4th Floor, Chandralok Building,

36, Janpath, New Delhi 110 001

☎: 011-23353503/23752958

Public Notice

No. 18/1/2013 – Reg. Aff. (AS Reg.)/CERC

Dated: 1st May, 2015

Sub: Draft Central Electricity Regulatory Commission (Ancillary Services Operations) Regulations, 2015.

1. In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Ancillary Services Operations) Regulations, 2015. The draft regulations alongwith Explanatory Memorandum are annexed to this notice and can also be downloaded from www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/ suggestions/ objections on the draft regulation which may be sent to the undersigned latest by 1st June, 2015.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-

(Sushanta K. Chatterjee)
Joint Chief (Regulatory Affairs)